

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

Original Application No. 102 of 2021

S. Kumaradasan,
Vice President
Velachery, Eri Pathukappu Iyakkam,
Velachery, Chennai

...Applicant

Vs.

The Government of Tamil Nadu
Rep by its Chief Secretary,
Chennai and OTHERS.

...Respondents

STATUS REPORT BY GREATER CHENNAI CORPORATION
IN O.A. No. 102 OF 2021

I, N. Thirumurugan, S/o of late K. Natarajan, Hindu, aged about 53 years, The Zonal Officer, Zone - XIII Greater Chennai Corporation having office at No.115, Dr.Muthulakshmi Salai, Adyar, Chennai - 600 020, do hereby solemnly affirm and sincerely submit as follows.

1. I am working as the Zonal Officer, Zone - XIII in the Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.

2. I humbly submit that when the above case came before the Hon'ble Green Tribunal, Southern Zone and passed the an order the vital verdict of the same as follows has given a direction to the committee members as follows:-

"...In order to ascertain the genuineness of the allegations made in the application, we feel it appropriate to appoint a joint committee comprising of

(1) The District Collector, Chennai District or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate deputed by the District Collector,

(2) The Superintending Engineer of Public Works Department (PWD) and Water Resources Organisation (WRO),

(3) Senior Officer deputed by the Commissioner, Greater Chennai Corporation,

(4) Senior Officer from the Tamil Nadu Pollution Control Board (TNPCB) deputed by its Chairman and

(5) Senior Officer from Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB) to inspect the area in question and submit a factual as well as action report if there is any violation found.

3. I respectfully submit that the Velachery tank in Velachery, Zone- XIII of Greater Chennai Corporation limit is located at South west to the Guindy National park. It receives runoff from its free catchment area of 3.89Sq.km mainly comprise of Guindy national park and some urban residential area in the northern and western sides of tank. The Velachery tank was having original extent of 107.48Ha, which has diminished to 22.40Ha due to allotment of tank area for various Government agencies as given below,

- Tamilnadu Housing Board : 21.44.81 Ha
- Tamilnadu Slum Clearance Board (approved) : 56.39.60 Ha
- Tamilnadu Slum Clearance Board (unapproved) : 3.17.27 Ha
- Highways Department : 0.04.06 Ha

4. I respectfully submit that the Greater Chennai corporation has taken action as listed below:-

- All inlet points (Storm water drain) to the lake have been cleared and installed Trash Arrestors for preventing the entry of floating debris in to the tank from drain. It is also decided to ensure periodic cleaning of this exist points and water front area. The following location inlet points (Storm water drain) Trash Arrestors has installed.

- a) Velachery 100ft Bypass Road
- b) Raj Bhavan Canal
- c) Dr. Ambedkar nagar, 1st Main Road
- d) Shastri nagar, 5th Street
- e) Kakkan nagar Main Road

- Hyacinth plants are periodically removed from the Velachery Lake and pictures are enclosed here with.
- The maintenance of the Velachery is vested with the Public Works Department (PWD) and the de-silting of the lake is also to be done by the Public Works Department. In case of any encroachments in the lake area/vicinity, the Revenue Department and the Public Works Department has to remove the encroachments made and the Greater Chennai Corporation will provide men and materials for removing encroachments if required.

It is therefore respectfully prayed that this Hon'ble Court to be pleased to pass such other further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Solemnly affirm that Chennai

On this the 10th day of June 2021

And signed his name in my presence


ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION
Before Me

Advocate::Chennai

**NATIONAL GREEN TRIBUNAL
CHENNAI :: (SOUTHERN ZONE)**

O. A. No. 102 of 2021

STATUS REPORT

**M/s. P.T. Ramadevi
Enroll No.1732/2000**

COUNSEL FOR RESPONDENT 6